

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).18211/2008

KAPIL & ORS. Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)
WITH SLP(C) NO. 20011 of 2008
(With office report)

Date: 03/01/2012 This Petition was called on for hearing today.

For Petitioner(s)
Mr. Jitendra Mohan Sharma,Adv.

For Respondent(s)
Mr. Manoj Kr. Dwivedi, Adv.
Mr. Gunnam Venkateswara Rao

UPON hearing counsel the Court made the following
O R D E R

In SLP(C) No.18211/2008, counter affidavit has not
been filed, despite giving two chances.

In SLP(C) No.20011/2008, respondent No.1 has filed
counter affidavit on record.

Respondent No.2 is granted four weeks' time, as last
chance, to file his counter affidavit.

Respondent No.3 appears to have been served through
registered post, A.D., as reflected from the office report but
no one has entered appearance on his behalf.

The matter to be listed on 3.2.2012.

(M.A. SAYEED)
REGISTRAR